

**SCENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/21/488/2020

HYDERABAD, this the 4th day of September, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Smt. G. Prasuna Maheta,
Aged about 59 years,
Gr.B Non-Gazetted,
Working as Office Superintendent,
O/o. Executive Engineer, (Civil)
Hyderabad – III, Nirman Bhavan,
Koti, Central PWD, Hyderabad.

... Applicant

(By Advocate: Mr. G. Pavana Murthy)

Vs.

1. Union of India rep. by its
Special Director General, (PR)
Southern Region, CPWD, Chennai.
2. Chief Engineer (Works-cum-TLQA),
O/o. Special Director General,
Rajaji Bhavan, Besant Nagar,
CPWD, Chennai.
3. The Additional Director General,
Region Hyderabad (RH) Nirman Bhawan,
Sultan Bazar, Koti, Hyderabad.
4. Executive Engineer, (Civil),
Hyderabad – III, Nirman Bhavan,
CPWD, Hyderabad.
5. V. Balakrishna Sharma,
Aged about 57 years,
Gr. B Non-Gazetted,
Working as Office Superintendent,
at Hyderabad Central,
Electrical Division,
Central PWD, Hyderabad.

... Respondents

(By Advocate: Mrs. K. Rajitha, Sr. CGSC)

O R D E R (ORAL)

Hon'ble Mr. B.V. Sudhakar, Admn. Member



Through Video Conferencing :

The learned counsel for the applicant informed that the applicant would like to withdraw the case. Hence, the OA is dismissed as withdrawn.
No order as to costs.

**(B.V. SUDHAKAR)
MEMBER (ADMN.)**

**(ASHISH KALIA)
MEMBER (JUDL.)**

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